

**Profit Earned by STC**

3169. SHRI SYED SHAHABUDDIN: Will the Minister of COMMERCE be pleased to refer to the reply given on 5th August, 1988 to Unstarred Question No. 1633 regarding profit in STC and state:

(a) break-up of the profit before tax item-wise, on major items of import along with the value of the import thereof, during 1986-87 and 1987-88;

(b) total turn-over of the State Trading Corporation during 1986-87 and 1987-88 and the profit after tax; and

(c) total expenditure on establishment and management during 1986-87 and 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) Break-up of the sale value of major items of import is as follows:

(Rs. crores)

	1986-87	1987-88
1. Edible Oils	1380.65	2222.58
2. Sugar	384.18	308.29
3. Newsprint	133.36	168.33
4. Chemicals	110.59	144.94

The accounts of the Corporation are structured to give a commodity-wise analysis only at gross profit stage. As regards profit before tax amount is ascertained for the Corporation as a whole and analysis is

not available for all the commodities separately. Corporation's profit before tax as a whole during 1986-87 and 1987-88 has been Rs. 55.42 crores and Rs. 51.97 crores respectively.

(b)

(Rs. crores)

	1986-87	1987-88
(i). Total turnover	2735.27	3645.52
(ii) Profit after tax	26.42	33.97

(c) Total expenditure on establishment including remuneration to Directors during 1986-87 and 1987-88 is given below:

(Rs. crores)

1986-87	12.29
1987-88	13.86

**IDBI Assistance**

3170. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the number of projects sanctioned financial assistance by the Industrial Development Bank of India (IDBI) as on 30 September, 1988:

(b) break up of the projects, State-wise and scheme-wise, alongwith the total amounts sanctioned and disbursed;

(c) break-up of the projects according to level of sanction say, below ten crores, between ten crores and hundred crores, and above hundred crores with the total amounts sanctioned in each category; and

(d) break-up of the projects/beneficiaries by industrial groups as well as by industrial sector?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The Industrial

Development Bank of India (IDBI) has reported that a total number of 3836 projects have been directly assisted by it and an aggregate amount of Rs. 11145.5 crore has been sanctioned to these project as on 30.9.1988.

(b) Available data relating to State-wise assistance sanctioned and disbursed by IDBI since its inception in July, 1964 and upto 30th June, 1988 are set out in Statement I below.

(c) Available details of sizewise break-up of projects and amount sanctioned by the IDBI to these projects during the last 3 years are given below:-

Year	Below 10 crores		10 to 100 crores		Above 100 crores (Amount Rs. in crores)	
	No.	Amount	No.	Amount	No.	Amount
1985-86	443	670.81	21	493.33	1	182.00
1986-87	505	910.85	19	470.41	1	350.00
1987-88	595	1106.06	41	1098.54	—	—

(d) Sector-wise classification of assistance sanctioned under the Direct Finance

Scheme by the IDBI at the end of June, 1988 is given below:

(Rs. in crores)	
Sector	Amount
Public Sector	1818.52
Joint Sector	1664.75
Cooperative Sector	575.66
Private Sector	6645.82
<b>Total</b>	<b>10704.75</b>

Industry-wise details are given in Statement II below:

**STATEMENT I**

*State-wise assistance sanctioned and disbursed by IDBI during the period July 1964 to June, 1988*

*(Rs. in lakhs)*

<i>State</i>	<i>Sanctions</i>	<i>Disbursements</i>
1	2	3
1. Andhra Pradesh	137015	69039
2. Arunachal Pradesh	80	—
3. Assam	7795	6445
4. Bihar	16741	10559
5. Goa	4676	3094
6. Gujarat	164137	112582
7. Haryana	18528	10579
8. Himachal Pradesh	6433	3668
9. Jammu & Kashmir	3054	2808
10. Karnataka	62167	48520
11. Kerala	20821	17286
12. Madhya Pradesh	52549	28779
13. Maharashtra	133619	90716
14. Manipur	463	110
15. Meghalaya	811	613
16. Mizoram	—	—
17. Nagaland	168	168
18. Orissa	41797	31016
19. Punjab	34676	23191
20. Rajasthan	39008	25398
21. Sikkim	92521	479

1	2	3
22. Tamilnadu	99502	68683
23. Tripura	279	267
24. Uttar Pradesh	145315	101279
25. West Bengal	65970	33779
26. Union Territories	14350	10313
	1070475	699366

(Assistance comprises of Project Loan, Underwriting and Guarantees for Loans and Deferred Payments and TDF Scheme)

#### STATEMENT II

*Industry-wise details of assistance sanctioned by IDBI during the period July 1964 to June, 1988*

(Rs. in lakhs)

S.No.	Industry	Amount Sanctioned
1	2	3
1.	Food manufacture (including sugar)	49078
2.	Textiles (including Jute)	107062
3.	Paper product	55324
4.	Basic Industry Chemical	119726
5.	Miscellaneous Chemicals	69607
6.	Fertilisers	165907
7.	Cement	122523
8.	Metal Product	9250
9.	Machinery	19919
10.	Electrical Machinery	52190
11.	Transport equipment	37899

1	2	3
12.	Electricity Generation	55062
13.	Services	31098
14.	Rubber Product	17307
15.	Basic Metal	103284
16.	Others	55239
Total		1070475

(Assistance comprises of Project Loan, Underwriting and Guarantees for Loans and Deferred Payments and TDF Scheme).

#### **Appeals for Stopping Construction of Big Dams**

3171. SHRI SYED SHAHABUDDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have taken notice of the appeals made by several eminent political persons calling for an immediate halt to the construction of big dams on rivers;

(b) if so, the reaction of Government in this regard; and

(c) the brief particulars of big dams presently under construction?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). The size of hydraulic structures are determined by a number of factors like hydrology, topography, geological conditions, farmers' needs, environmental considerations and economic viability of the project. All these factors are taken into account before a project is cleared for implementation.

(c) 34 major irrigation reservoir projects, having an ultimate irrigation potential of

about 10 million hectares, are under construction.

[*Translation*]

#### **Opening of Regional Offices of State Bank of Indore**

3172. SHRI MANVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of regional offices of State Bank of Indore alongwith the names of the States where these are functioning as on 30 September, 1988;

(b) the directions if any, issued by the Reserve Bank of India to State Bank of Indore for opening new regional offices in Delhi, Bombay and Calcutta; and

(c) the time by which the regional office of the Bank is likely to be opened in Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of India (RBI) has reported that, as on 30.9.88, State Bank of Indore had eight regional offices all functioning in the State of Madhya Pradesh.